

Indane Agencies in Kerala

3914. THRI PHOOL CHAND VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the places which are likely to be covered by Indane Agencies in the State of Kerala ; and

(b) the names of the places where the agencies have been granted to unemployed Engineers/ex-Servicemen/Co-operative Societies in the State ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Presently Indane is being marketed in Cochin (which includes Ernakulam and Alwaye) and Trivandrum. During the year 1971, it is proposed to extend the marketing of Indane to Palghat and Calicut.

(b) Four unemployed Engineering Graduates have been appointed as Indane Distributors at Cochin, and One Engineering graduate is operating as Indane distributor at Trivandrum.

Revolving Housing Funds for Kerala

3915. SHRI PHOOL CHAND VERMA: Will the Minister of WORKS AND HOUSING be pleased to state the quantum of amount allocated in the Fourth Plan for giving loans/assistance to the State of Kerala for setting up revolving funds for acquisition and development of land and urban areas ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : The Fourth Five Year Plan does not specify any amount (s) to be given as loan/assistance by the Centre to the State Governments for setting up revolving funds for acquisition and development of land and urban areas. From the beginning of the Fourth Five Year Plan, Central financial assistance to State Governments, including Kerala, is given in the shape of "block loans" and "block grants", for all the State Sector schemes taken together. The amount is determined each year after taking into account the size of the annual Plan, availability of sources etc. No amount of the Central block assistance is relatable to any specific scheme or head of development. The State Government are free to allocate the block Central assistance

to various schemes and projects included in their Plan on the basis of their own requirements and priorities. In addition, loans from the Life Insurance Corporation of India are also made available to the State Governments every year which can be utilised for acquisition and development of land and also housing in urban areas.

Treatment of Coronary and Cardiac Troubles

3916. SHRI C. JANARDHANAN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether instant care in all cases of Coronary and Cardiac troubles has been found crucial by a National Commission on heart diseases set up in the United States ;

(b) whether this Commission has suggested a team system of attention to provide instant care in all such cases ;

(c) whether Government have studied the recommendations of the Commission and the steps taken in U.S.A. to provide better and prompt attention in such cases ; and

(d) if so, whether any such steps are proposed to be taken in India ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (d). Information is being collected and will be laid on the Table of the Lok Sabha.

Release of Kapurthala Plot belonging to Kerala Government at New Delhi

3917. SHRI C. JANARDHANAN : SHRI C. M. STEPHEN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Kerala Government have requested the Central Government to release Kapurthala Plot at New Delhi, belonging to Kerala Government and which is now in the possession of the Central Government ; and

(b) if so, the reaction of Government thereto ?